

Bombay, Friday 4<sup>th</sup> July 1862.

In the



Sudder Court.

No. 4368 Special

Chinto Moreshowar deceased by his  
nephew and heir Govind Bhaskar  
resident of Kusbe Gohagur (Original  
Defendant) ————— } Appellant.

vs

Krishnarao Govind alias Bapoo Bha-  
wary resident of Muzze Saor Surf  
Gohagur (Original Plaintiff) — } Respondent

Rupees 1-5-9.

The claim in the original <sup>suit</sup> was to recover a balance of Assessment Rupees 1-5-9 with interest annas 3.

In Appeal No. 67 of 1858 the collector of Putnagherry reversed the decree of the Mam-  
tadar of Anjanwell and disallowing the  
claim for interest awarded payment to  
Krishnarao of the balance claimed (Rupees 1-5-9)  
and ordered that Balaje should bear his  
own costs in the original suit and Chinto  
the remaining costs with all costs also in  
Appeal.

Dissatisfied Chinto preferred a spe-  
cial Appeal in the Sudder Court urging  
that the decision is opposed to Act XVI of

1838

1838 the claim against him not being  
 one for rent and therefore not within the  
 jurisdiction of the Revenue Court.

The Court annul the decree of  
 the collector and refer the suit to be tried  
 in the proper civil Court.

Bill of Costs  
 In the Sudder Court

By Appellant

Stamp for the Memo: of Special Appeal	—	11	2	—
Stamp for the copy of decree	_____	1	—	—
Stamp for Bukalutnama	_____	—	1	—
Stamp for the Supplementary Memo: of S. appeal	_____	—	1	—
Stamp for the application to enter the name of the appellants' heir	_____	2	—	—
Stamp for bukalmnama of the appellants' heir	_____	2	—	—
Stamp for security bond	_____	2	—	—
Batta for process	_____	—	2	—
Sectioner's Fee	_____	—	11	—
1/4 Cankel's Fee	_____	—	—	2

Pupees - 8-1-2

By Respondent

Stamp for Bukalutnama	_____	2	—	—
1/4 Cankel's Fee	_____	—	—	2

Pupees - 2-—-2

A. Kuloch Forbes  
 A. Kuloch Forbes  
 Prisoner Judge  
 H. A. Weston,  
 Actg. Prison Judge.



~~अथ विदे ल उ म द म तो~~  
~~62 स्व वि दे ल उ म द म तो~~  
~~9 स्व वि दे ल उ म द म तो~~  
~~69 स्व वि दे ल उ म द म तो~~  
~~69 स्व वि दे ल उ म द म तो~~  
~~2 स्व वि दे ल उ म द म तो~~  
~~2 स्व वि दे ल उ म द म तो~~  
~~2 स्व वि दे ल उ म द म तो~~  
~~62 स्व वि दे ल उ म द म तो~~  
~~69 स्व वि दे ल उ म द म तो~~  
~~662 स्व वि दे ल उ म द म तो~~

~~मि उ पां दे ल उ म द म तो~~  
~~2 स्व वि दे ल उ म द म तो~~  
~~662 स्व वि दे ल उ म द म तो~~  
~~2662 स्व वि दे ल उ म द म तो~~

~~वि दे ल उ म द म तो~~  
~~वि दे ल उ म द म तो~~  
~~वि दे ल उ म द म तो~~

~~वि दे ल उ म द म तो~~  
~~वि दे ल उ म द म तो~~  
~~वि दे ल उ म द म तो~~

True Translation  
 E. Harrieston  
 Massachusetts Registrar